
(2019) 11 DEL CK 0597

Delhi High Court

Case No: Criminal Writ Petition No. 3234 Of 2019, Criminal Miscellaneous Application No. 40588 Of 2019

Radhey Shyam Singhal

APPELLANT

Vs

State & Anr.

RESPONDENT

Date of Decision: Nov. 19, 2019

Acts Referred:

Indian Penal Code, 1860 " Section 420

Citation: (2019) 11 DEL CK 0597

Hon'ble Judges: Brijesh Sethi, J

Bench: Single Bench

Advocate: Sahil Upadhyay, Amanpreet Singh, Rahul Mehra, Faiz

Final Decision: Disposed Of

Judgement

Brijesh Sethi, J

Quashing of FIR No. 321/2019, under Section 420 IPC, registered at police station Jyoti Nagar, Delhi is sought by petitioner on the ground that dispute

between petitioner and respondent No.2/complainant stands amicably resolved in terms of Compromise Deed of 2nd November, 2019.

Notice.

Mr. Amanpreet Singh, Advocate appearing on behalf of Mr. Rahul Mehra, Standing Counsel respondent No.1/State submits that respondent No.2 is

present in the Court and has been duly identified to be complainant of FIR in question on the basis of identity proof furnished by him.

Respondent No.2, present in the Court, submits that the dispute between the parties has been amicably resolved in terms of Compromise Deed of 2nd

November, 2019 and terms thereof have been fully acted upon as today, he has received the balance settled amount of Rs.7,00,000/- by way of

demand draft bearing No.046657, dated 11th November, 2019, drawn on AXIS Bank, New Delhi from petitioner. Respondent No.2 submits that now,

no grievance against petitioner survives and so, the FIR in question and proceedings emanating therefrom be quashed.

Since the subject matter of the FIR in question stands mutually and amicably resolved between the parties, no useful purpose would be served in

continuation of proceedings arising out of FIR in question.

In view of the above, FIR No. 321/2019, under Section 420 IPC, registered at police station Jyoti Nagar, Delhi and the proceedings emanating

therefrom, are hereby quashed qua petitioner.

This petition and application stand disposed of.